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Title : Regarding passing away of Shri Yoganand Saraswati, member of 10th Lok Sabha and Shri K. A. Rajan, member of 6th & 7th Lok Sabhas on 23 July, 2006 and 17 August, 2006 respectively.

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of two of our former colleagues, Shri Yoganand Saraswati, and Shri K. A. Rajan.

Shri Yoganand Saraswati was a Member of the Tenth Lok Sabha from 1991 to 1996 representing Bhind Parliamentary Constituency of Madhya Pradesh.

Shri Saraswati began his career as a teacher in Brahmcharyashram, Bikaner in 1933. Thereafter, he joined the service under the then Princely State of Bikaner, and served in various capacities. In recognition of his distinguished services, he was awarded a Gold Medal by the Raja of Bikaner. Shri Saraswati later served the Indian Army during the Second World War from 1941 to 1945.

A person with a spiritual bent of mind, Shri Saraswati was an authority in the fields of religion and philosophy. He also authored a book titled "Amrit".

Shri Yoganand Saraswati passed away on 23 July 2006 at Bhind, Madhya Pradesh at the age of 95.

Shri K. A. Rajan was a Member of the Sixth and Seventh Lok Sabhas from 1977 to 1984 representing Trichur Parliamentary Constituency of Kerala.

An able Parliamentarian, Shri Rajan was a Member of the Committee on Government Assurances during 1977, and the Consultative Committee, Ministry of Labour.

An engineer by profession, Shri Rajan was associated with erstwhile Cochin State Prajamandal. An active trade unionist, he served as the State Secretary, All India Trade Union Congress; as Office-bearer in All India Port Dock and Waterfront Workers' Federation during 1975; and All India Electricity Employees Federation during 1977.

Shri K. A. Rajan passed away on 17 August 2006 at the age of 80.

We deeply mourn the loss of these friends, and I am sure the House would join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.02 hrs.

The Members then stood in silence for a short while.

SHRI BASU DEB ACHARIA (BANKURA): Sir, I have given a notice to suspend the Question Hour. There is a rein of terror in the ...*(Interruptions)*

MR. SPEAKER: Mr. Acharia, I will allow you to raise it after the Question Hour.

...*(Interruptions)*

SHRI BASU DEB ACHARIA : Sir, three workers of the National Hydrel Power Corporation have been murdered. ...*(Interruptions)*

MR. SPEAKER: Mr. Acharia, I would request you to please raise this issue after the Question Hour. The situation will not worsen in one hour.

...*(Interruptions)*

MR. SPEAKER: These notices for suspension of the Question Hour are becoming suspension of the House.

...*(Interruptions)*

MR. SPEAKER: I am not going to allow this.

...*(Interruptions)*

MR. SPEAKER: Nothing is being recorded, and nothing will be recorded.

*(Interruptions) **

MR. SPEAKER: Mr. Acharia, please cooperate with the Chair.

...(Interruptions)

MD. SALIM (CALCUTTA – NORTH EAST): Sir, please allow the matter to be raised after the Question Hour. ...(Interruptions)

MR. SPEAKER: Yes, I will allow it, and I have said it too.

* Not Recorded.